GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA STARRED QUESTION. NO. 121

TO BE ANSWERED ON THE 09TH DECEMBER, 2025

COMPENSATION TO HORTICULTURE FARMERS

*121. SHRI NILESH DNYANDEV LANKE: SHRI BHUMARE SANDIPANRAO ASARAM:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government provides compensation to horticulture farmers for crop losses due to flood, drought or other natural calamities;
- (b) if so, the procedure for getting compensation and the manner in which the compensation is calculated particularly for horticultural crops;
- (c) the details of compensation provided to horticulture farmers during the last five years, State-wise including the details for the States of Maharashtra and Madhya Pradesh and Union Territory of Dadra and Nagar Haveli; and
- (d) if not, whether there is any proposal to extend the said assistance to horticultural crops in future?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री (SHRI SHIVRAJ SINGH CHOUHAN)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO.121 REGARDING "COMPENSATION TO HORTICULTURE FARMERS" DUE FOR REPLY ON 09TH DECEMBER, 2025

(a) to (d): As per the National Policy on Disaster Management (NPDM), the State Government is primarily responsible for providing necessary relief measures on ground level in the wake of notified calamities. The State Governments undertake relief measures in the wake of natural calamities from funds available in the form of the State Disaster Response Fund (SDRF) in accordance with the Government of India approved items and norms. Additional financial assistance, over and above SDRF, is considered from the National Disaster Response Fund (NDRF) for natural calamities of 'severe nature' and is approved on the basis of a Memorandum received from the State Government, in accordance with established procedures. The financial assistance provided under SDRF and NDRF is by way of relief and not for compensation.

On receipt of Memorandum from the State Government, an Inter-Ministerial Central Team (IMCT) is constituted and deputed for an on-the-spot assessment of damage and requirement of funds for relief operations, as per the extant items and norms. The report of the IMCT is considered by the Sub Committee of National Executive Committee (SC-NEC) headed by the Secretary (Ministry of Home Affairs in case of floods etc) /Secretary (Department of Agriculture and Farmers Welfare in case of drought, pest attack, hailstorm and cold wave)). Thereafter, the High Level Committee (HLC) headed by Home Minister comprising Finance Minister, Agriculture Minister and Vice-Chairman, NITI Aayog considers the request of the State Government based on the recommendations of SC-NEC. The HLC approves the quantum of additional assistance from NDRF which is made available to the State and is subject to the adjustment of the balance available in the State's SDRF.

As per SI. No. 5 of Revised Items & Norms of assistance from SDRF and NDRF, issued by Ministry of Home Affairs, dated 11.07.2023, relief is provided as input subsidy (where crop loss is 33% and above) for agriculture crops, annual plantation crops and horticulture crops to affected farmers (up-to 2 hectare) due to notified calamities, which are given as under:

- (i) Rs.8500/- per ha in rainfed areas (which is subject to minimum assistance of not less than Rs. 1000/- per farmer and restricted to sown areas).
- (ii) Rs.17000/- per ha. in assured irrigated areas (which is subject to minimum assistance of not less than Rs.2000/- per farmer and restricted to sown areas).
- (iii) Rs.22500/- per hectare for all types of perennial crops/trees including agroforestry (plantation in own farmland) and restricted to sown areas.

Details of Allocation/ Release under SDRF/NDRF (including Centre and State Share) state-wise including Maharashtra, Madhya Pradesh& Dadar & Nagar Haveli during the last five years, is at **Annexure-I**. As far as Dadar & Nagar Haveli is concerned, no release were done as low crop losses were reported in the last five years.

The Government implements yield-based Pradhan Mantri Fasal Bima Yojana (PMFBY) and weather index based Restructured Weather Based Crop Insurance Scheme

(WBCIS) from Kharif 2016 to provide financial support to farmers suffering crop loss/damage arising out of natural calamities, adverse weather incidence and to stabilize the income of farmers etc. The comprehensive risk insurance is provided from pre-sowing to post-harvest losses only to the ensured farmers under the scheme.

The State wise details including Maharashtra, Madhya Pradesh & Dadar & Nagar Haveli of farmers enrollment and claims paid from 2020-21 to 2024-25 under Pradhan Mantri Fasal Bima Yojana (PMFBY) and Restructured Weather Based Crop Insurance Scheme (RWBCIS) is at **Annexure-II.**

Mission for Integrated Development of Horticulture (MIDH) is a Centrally Sponsored Scheme which is being implemented w.e.f. 2014-15 for holistic growth of the horticulture sector covering fruits, vegetables, root and tuber crops, mushrooms, spices, flowers, aromatic plants, coconut, cashew, cocoa and bamboo. All States including North Eastern states and UTs are covered under MIDH.

Under Mission for Integrated Development of Horticulture (MIDH) Guidelines, there is no provision for compensation for Horticulture Crops damaged due to flood, drought or other natural calamities. However, under MIDH assistance is provided earlier to various States in the form of Special Package to overcome the losses caused due to flood, drought or other natural calamities as per the cost norms of MIDH Guidelines.

Jammu & Kashmir:

PMDP was launched with Central Assistance of Rs. 500.00 Cr towards restoration of damaged horticulture areas and development of horticulture in J&K for 3 years from 2016-17 to 2018-19. Based on the request received from Government of J&K for extension of timelines for implementation of PMDP beyond 31st March 2019, CCEA approved the extension of timeline for implementation of PMDP-2015 beyond 31.3.2019 by 3 years i.e. upto 31.3.2022 along with sharing of outlay of Rs. 500.00 crore between UT of J&K and UT of Ladakh [i.e. Rs. 460.33 crore (Central share: 414.297) for the UT of J&K and Rs. 39.67 crore (100%) for UT of Ladakh).

Year		Fund Release		Expenditure reported during the year				
	Central Share	State Share	Total	Central Share	State Share	Total		
1	2	3	4	5	6	7		
2016-17	4789.00	933.00	5722.00	3527.56	399.20	3926.76		
2017-18	7500.00	800.00	8300.00	4560.91	441.58	5002.49		
2018-19	7500.00	800.00	8300.00	5452.52	644.57	6097.09		
2019-20	0.00	0.00	0.00	4597.24	300.87	4898.11		
2020-21	5718.06	464.00	6182.06	4512.79	406.26	4919.05		
2021-22	5800.00	489.00	6289.00	6183.67	486.72	6670.39		

2022-23	2800.00	0.00	2800.00	4238.27	** 0.00	4238.27
Total	34107.06	3486.00	37593.06	33072.96	2679.2	35752.16

Further, Prime Minister's Development Package (PMDP) was extended by one year, with the approval of Hon'able AM, up to 31st March 2023.

Status of release of funds under PMDP 2015 to UT of J & K and UT of Ladakh is tabulated below: -

UT of Jammu & Kashmir - release and expenditure

(Rs. in lakh)

Note: - Expenditure reported includes unspent balance of previous years.

** UT share was credited on the last day of financial year in the SNA account and could not be utilized.

UT of Ladakh – release and expenditure

(Rs. in lakh)

Year	Fund Rele	ase (100% G	ol share)	share) Expenditure reported during t					
	Central	State	Total	Central	State Share	Total			
	Share	Share		Share					
1	2	3	4	5	6	7			
2020-21	0.00	0.00	0.00	0.00	0.00	604.00#			
2021-22	1682.00	0.00	1682.00	1680.00	0.00	1680.00			
2022-23	1200.00	0.00	1200.00	1200.00	0.00	1200.00			
Total	2882.00	0.00	2882.00	2880.00	0.00	3484.00			

[#] During 2019-20, UT of J& K had released Rs. 604.00 lakh to UT of Ladakh under PMDP.

Annexure-I

Statement showing State-wise details of allocation and releases of funds under State Disaster Response Fund (SDRF) and National Disaster Response Fund (NDRF) during the years 2020-21 to 2024-25

(Rs. in crore)

SI No.	State	Allocation under SDRF including Centre and State share				Centre's Share of SDRF Released				Release from NDRF (For all calamities)						
		2020-21	2021-22	2022-23	2023-24	2024-25	2020-21	2021-22	2022-23	2023-24	2024-25	2020-21	2021-22	2022-23	2023-24	2024-25
1.	Andhra Pradesh	1192.80	1192.80	1252.80	1315.20	1380.80	895.20	895.20	940.00	987.20	1036.00	657.01	351.43			56.895
2.	Arunachal Pradesh	222.40	222.40	233.60	245.60	256.80	200.00	200.00	210.40	220.80	115.60	59.34				
3.	Assam	686.40	686.40	720.80	756.80	795.20	617.60	617.60	648.80	680.80	716.00	44.37		250.00		29.017
4.	Bihar	1510.40	1510.40	1586.40	1664.80	1748.00	1132.80	1132.80	1189.60	1248.80	1311.20	1255.27	1038.96			
5.	Chhattisgarh	460.80	460.80	484.00	508.00	533.60	345.60	345.60	181.60	181.60#	380.80#					33.243
6.	Goa	12.00	12.00	12.80	12.80	13.60	9.60	9.60	9.60	9.60	10.40					31.50
7.	Gujarat	1412.00	1412.00	1482.40	1556.80	1635.20	1059.20	1059.20	556.00	1140.00#	600.00#		1000.00			
8.	Haryana	524.00	524.00	550.40	577.60	606.40	392.80	392.80	412.80	433.60	455.20					
9.	Himachal Pradesh	363.20	363.20	380.80	400.80	420.00	327.20	327.20	342.40	360.80	378.40	2.90		214.26	787.25	84.564
10.	Jharkhand	605.60	605.60	635.20	667.20	701.60	454.40	454.40		476.80#	1027.20#		200.00			
11.	Karnataka	843.20	843.20	885.60	929.60	976.00	632.80	632.80	664.00	697.60	732.00	689.27	1623.30	939.83		3528.45
12.	Kerala	335.20	335.20	352.00	369.60	388.00	251.20	251.20	264.00	277.60	291.20					
13.	Madhya Pradesh	1941.60	1941.60	2038.40	2140.80	2248.00	1456.00	1456.00	1528.80	1605.60	1686.40	1891.79	600.50			
14.	Maharashtra	3436.80	3436.80	3608.80	3788.80	3978.40	2577.60	2577.60	2706.40	2841.60	2984.00	420.12	1056.39			
15.	Manipur	37.60	37.60	39.20	41.60	44.00	33.60	33.60	35.20	18.80	50.00	26.53				12.15
16.	Meghalaya	58.40	58.40	60.80	64.80	67.20	52.80	52.80	27.20	27.20#	59.60	16.52				11.982
17.	Mizoram	41.60	41.60	43.20	46.40	48.00	37.60	37.60	39.20	41.60	43.20					18.36
18.	Nagaland	36.80	36.80	38.40	40.80	42.40	32.80	32.80	34.40	36.80	38.40	1.34		107.31		181.805
19.	Odisha	1711.20	1711.20	1796.80	1886.40	1980.80	1283.20	1283.20	1348.00	1415.20	1485.60	500.00	500.00			45.086
20.	Punjab	528.00	528.00	554.40	582.40	611.20	474.43	396.00	416.00	436.80	458.40					29.601
21.	Rajasthan	1580.00	1580.00	1659.20	1742.40	1828.80	1184.80	1184.80	1244.80	1307.20	1372.00	68.65		13.46		
22.	Sikkim	44.80	44.80	47.20	49.60	52.00	40.00	40.00	42.40	44.80	47.20	73.86	55.23		81.89	229.822
23.	Tamil Nadu	1088.00	1088.00	1142.40	1200.00	1260.00	816.00	816.00	856.80	900.00	944.80	286.91	566.36			360.086
24.	Telangana	479.20	479.20	503.20	528.00	555.20	359.20	359.20	188.80	584.80#	416.80					42.783
25.	Tripura	60.80	60.80	63.20	67.20	70.40	54.40	54.40	56.80	60.80	71.60	12.93				186.40
26.	Uttar Pradesh	2062.40	2062.40	2165.60	2273.60	2388.00	1546.40	1546.40	812.00	1664.80#	1748.40#					172.95
27.	Uttarakhand	832.80	832.80	874.40	918.40	964.00	749.60	749.60	787.20	826.40	434.00					21.30
28.	West Bengal	1078.40	1078.40	1132.80	1189.60	1248.00	808.80	808.80	849.60	892.00	936.00	2250.28	350.13			84.771
	Total	23186.40	23186.40	24344.80	25565.60	26841.60	17825.63	17747.20	16392.80	19419.60	19830.40	8257.09	7342.30	1524.86	869.14	5160.765

[#]I Including arrears of SDRF for the previous year.

Annexure-II

The State wise details including Maharashtra, Madhya Pradesh & Dadar & Nagar Haveli of farmers enrollment and claims paid from 2020-21 to 2024-25 under PMFBY and RWBCIS (As on 31.10.2025)

State/UT	Farmers	Area	Sum	Farmers	Paid	Farmer
Name	Applications Insured	Insured	Insured	Share in Premium	Claims	Applications Paid Claims
	(lakh)	(lakh ha)		Premium		(lakh)
	Total	lia)	1	(lakii)		
A & N	0.0	0.0	6.1	Rs. Crore	0.0	0.0
Islands	0.0	0.0	0.1	0.0	0.0	0.0
Andhra	348.8	110.1	99,031.4	32.9	747.1	14.6
Pradesh	340.0	110.1	77,031.4	32.7	/ 7 / . 1	14.0
Assam	51.0	30.4	23,501.6	19.3	605.7	8.5
Bihar	31.0	JU.T	25,501.0	17.5	003.7	6.5
Chhattisgarh	349.3	118.8	51,701.0	1,031.0	3,709.2	82.2
Goa	0.0	0.0	0.9	0.0	0.0	0.0
Gujarat	0.0	- 0.0	0.7	- 0.0	- 0.0	- 0.0
Haryana	330.1	68.9	51,590.1	1,439.9	5,957.8	66.8
Himachal	13.6	224.8	3,942.8	152.6	374.9	5.7
Pradesh	13.0	227.0	3,742.0	132.0	3/4.7	3.7
Jammu &	6.4	2.9	2,241.4	41.3	119.9	2.1
Kashmir	0.4	2.7	2,241.4	71.5	117.7	2.1
Jharkhand	27.0	13.6	9,662.4	0.3	_	_
Karnataka	130.0	104.2	55,832.7	1,584.2	10,006.2	74.7
Kerala	7.2	3.2	2,575.9	50.4	573.0	4.0
Madhya	717.5	516.3	2,06,092.4	3,708.1	13,863.4	210.3
Pradesh	, - , 1			2,,,,,,,,	,	
Maharashtra	792.5	501.1	2,32,654.1	2,684.2	26,342.0	369.1
Manipur	0.2	0.1	89.8	1.8	6.7	0.1
Meghalaya	0.9	0.3	254.8	0.1	24.0	0.3
Odisha	547.9	63.9	46,769.5	450.6	2,579.5	84.7
Puducherry	1.8	0.6	413.7	0.1	10.8	0.3
Rajasthan	1,598.8	533.1	2,26,623.8	4,568.4	18,851.2	389.8
Sikkim	0.1	0.0	12.7	0.4	0.0	0.0
Tamil Nadu	287.6	76.3	48,786.4	809.9	5,829.9	117.7
Telangana	-	_	_	-	_	-
Tripura	13.4	2.5	1,735.6	2.1	9.7	1.2
Uttar Pradesh	293.9	138.1	81,726.2	1,461.8	3,311.7	58.4
Uttarakhand	11.1	214.5	5,643.2	257.2	968.5	6.9
West Bengal	0.0	-	-	-	-	-
GRAND	5,528.8	2,723.8	11,50,888.5	18,296.5	93,891.2	1,497.5
TOTAL						
